

(9)

OP-334/06
along with OP-1333/05

13.5.2008

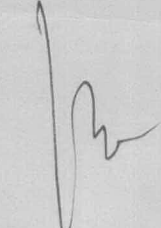
Hon. Mr. Justice Khem Karan, V.C.

In OP No. 334/06 Shri N.P. Singh appears for the applicant and Shri A.N. Ambasta holding brief of Shri P. Mathur for the respondents.

Shri N.P. Singh states that applicant is connected OP No. 1332/05 (who is respondent No. 7 in his OP No. 334/06) has died and since no legal representative have come forward so that OP No. 1333/05 has ~~ceased~~ ^{abated} and should be dismissed as such.

OP No. 1333/05 is dismissed as ~~dismissed~~ ^{abated}

Let OP No. 334/06 be listed for admission/hearing on 4-9-2008.


V.C.



07/12
Judgment prepared
on 21/5/08
Enlight